

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
STARRED QUESTION NO. *49
ANSWERED ON 25TH JUNE, 2019

SETTING-UP OF FOOD PROCESSING INDUSTRIES

***49. DR. NISHIKANT DUBEY:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the steps taken/being taken by the Government for setting-up/expansion of food processing industries in the country, State/UT-wise;
- (b) whether the Government has conducted any study regarding setting-up and expansion of such industries in the country;
- (c) if so, the details thereof; and
- (d) the other measures taken/being taken by the Government for expansion of food processing industries in the country?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SMT. HARSIMRAT KAUR BADAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *49 ANSWERED ON 25TH JUNE, 2019 REGARDING SETTING-UP OF FOOD PROCESSING INDUSTRIES

(a): The Ministry of Food Processing Industries (MoFPI) implements various central sector Schemes for overall promotion and development of Food Processing Sector. The Central Sector Umbrella Scheme- PRADHAN MANTRI KISAN SAMPADA YOJANA (PMKSY) consists of (i) Mega Food Parks, (ii) Integrated Cold Chain and Value Addition Infrastructure, (iii) Infrastructure for Agro-processing Clusters, (iv) Creation of Backward and Forward Linkages (v) Creation / Expansion of Food Processing & Preservation Capacities, (vi) Food Safety and Quality Assurance Infrastructure and (vii) Human Resources and Institutions. The Ministry is also implementing the scheme "Operation Greens" as a vertical of PMKSY since November, 2018 for integrated development of value chain of tomato, onion and potato (TOP) crops.

Financial assistance as capital subsidy in the form of grants-in-aid is given to the individuals, farmers, farmer producer organisations (FPOs), entrepreneurs, cooperatives, societies, self-help groups (SHGs), private companies and central/ state PSUs etc. under the schemes for setting up and expansion of food processing industries.

(b) & (c): No study has been conducted in regard to setting-up and expansion of food processing industries.

(d): The other supportive measures taken by the Government include permission for 100% Foreign Direct Investment (FDI) through automatic route in manufacturing of food products; creation of a special fund of Rs.2000 crore with the National Bank for Agriculture and Rural Development (NABARD) for lending to food processing industries, classification of food & agro-based processing units and cold chain infrastructure as agricultural activity for Priority Sector Lending (PSL) and 100% exemption of Income Tax on profit for new food processing units for first five years.
